

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**

No. 168 /Confdl. /2015

Dated. 16-02-2015

Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting **Induction Training (FIRST PHASE)** for the newly appointed **Civil Judges Class II of 2014 Batch** from **09.03.2015 to 04.04.2015** in the Academy. Trainee Judges, whose names and postings figure in the endorsement are directed to attend the aforesaid course.

Conditions for the course:

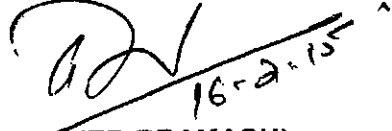
1. The participants should not seek any adjustment or exemption unless it is a case of **vis-Major**
2. The participants shall report by **9.30 a.m.** on **09.03.2015** in the Lecture Room of MPSJA at Jabalpur.
3. They shall appear for the course in prescribed uniform (i.e. Black coat, white shirt, grey trousers and black tie in the case of men and white saree and blouse with black coat in the case of ladies) during entire duration of the course.
4. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
5. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Academy. To this end, two Reception Counters for participants shall be set up between 5.00 a.m. to 10.00 a.m. on first day of the course at Main Railway Station, Jabalpur. One such Counter shall be set up near main exit gate of Platform No. 1 and the other near main exit gate of Platform No. 4. Participants are requested to report to these counters on their arrival. The Academy shall make arrangement for their conveyance from the Railway Station to Academy.

The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to Shri Gyan Prakash Tekam, A.G. III on Telephone No. **0761-2628679** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **91-713717147** or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. **91-8878747939** at least 3 days in advance, so that proper arrangement for their reception may be made. It may however be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicles.

6. The Guest House of the Academy is located on second and third floors of the MPSJA building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to only T.A & D.A as per rules. However, it would not be possible for the Academy to make arrangement for pick up from and drop back to such place.

7. The accommodation in the Guest House of the Academy shall be available to the participants from preceding day of commencement of training up-to morning of the succeeding day of the end of training.
8. The participants shall be provided with tea, breakfast, lunch and dinner during their period of stay for the course, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
 16-2-15  
 (VED PRAKASH)  
 REGISTRAR GENERAL

Endt. No. 169 /Confdl. /2015

Dated ...16...02...2015

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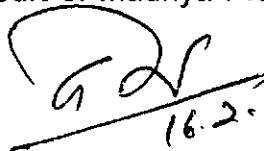
- 1 The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazeette,
- 2 The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
- 3 The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
- 4 The Accountant General, (II), Gwalior, for information.
- 5
1. Smt. Meena Shah, IV Additional Judge to the Court of I Civil Judge, Class-II, Panna.
2. Shri Mohd. Neymat Hussen Rajvi, I Additional Judge to the Court of I Civil Judge, Class-II, Shivpuri
3. Shri Sunil Choudhary, I Additional Judge to the Court of I Civil Judge, Class-II, Neemuch
4. Shri Nirbhay Kumar Garva, II Additional Judge to the Court of I Civil Judge, Class-II, Barwani
5. Shri Suryopal Singh Rathore, I Additional Judge to the Court of I Civil Judge, Class-II, Ratlam
6. Sushri Nidhi Jain, I Additional Judge to the Court of I Civil Judge, Class-II, Damoh
7. Sushri Harshita Sharma, I Additional Judge to the Court of I Civil Judge, Class-II, Dhar
8. Shri Mahendra Singh, I Additional Judge to the Court of I Civil Judge, Class-II, Tikamgarh
9. Shri Adil Ahmed Khan, I Additional Judge to the Court of I Civil Judge, Class-II, Chhindwara
10. Sushri Rano Pal, I Additional Judge to the Court of I Civil Judge, Class-II, Datia
11. Shri Ajay Singh Yadav, IV Additional Judge to the Court of I Civil Judge, Class-II, Guna
12. Shri Sajid Mohmmad, I Additional Judge to the Court of I Civil Judge, Class-II, Ashok Nagar
13. Shri Manoj Soni, III Additional Judge to the Court of I Civil Judge, Class-II, Sagar
14. Shri Devendra Atulkar, I Additional Judge to the Court of I Civil Judge, Class-II, Hoshangabad
15. Shri Devendra Solanki, I Additional Judge to the Court of I Civil Judge, Class-II, Dewas

16. Shri Vinod Ahrirwar, I Additional Judge to the Court of I Civil Judge, Class-II, Raisen
17. Shri Ashish Kumar Mathoriya, V Additional Judge to the Court of I Civil Judge, Class-II, Guna
18. Shri Amit Malviya, III Additional Judge to the Court of I Civil Judge, Class-II, Harda
19. Sushri Deepti Thakur, II Additional Judge to the Court of I Civil Judge, Class-II, Tikamgarh
20. Sushri Ashwini Singh, IV Additional Judge to the Court of I Civil Judge, Class-II, Katni
21. Sushri Sushma Upamman, I Additional Judge to the Court of I Civil Judge, Class-II, Panna
22. Sushri Sakshi Parihar, III Additional Judge to the Court of I Civil Judge, Class-II, Shivpuri
23. Sushri Rohini Tiwari, II Additional Judge to the Court of I Civil Judge, Class-II, Chhatarpur
24. Smt. Shella Maina, I Additional Judge to the Court of I Civil Judge, Class-II, Vidisha
25. Shri Surendra Singh Kushwaha, IV Additional Judge to the Court of I Civil Judge, Class-II, Morena
26. Shri Sitasharan Yadva, I Additional Judge to the Court of I Civil Judge, Class-II, Shahdol
27. Shri Rakesh Kumar Jatav, I Additional Judge to the Court of I Civil Judge, Class-II, Gwalior
28. Smt. Sonam Verma, I Additional Judge to the Court of I Civil Judge, Class-II, Sheopur
29. Shri Raj Kumar Bhadrasen, II Additional Judge to the Court of I Civil Judge, Class-II, Ashok Nagar
30. Shri Panna Nagesh, II Additional Judge to the Court of I Civil Judge, Class-II, Ujjain
31. Shri Vijay Pal Singh Chouhan, II Additional Judge to the Court of I Civil Judge, Class-II, Gwalior
32. Smt. Shikha Agrawal, V Additional Judge to the Court of I Civil Judge, Class-II, Shivpuri
33. Sushri Bindu Patel, I Additional Judge to the Court of I Civil Judge, Class-II, Jabalpur
34. Sushri Vandana Soni, I Additional Judge to the Court of I Civil Judge, Class-II, Rewa
35. Sushri Kamla Ahrirwar, I Additional Judge to the Court of I Civil Judge, Class-II, Bhopal
36. Sushri Vimlesh Mudiya, VI Additional Judge to the Court of I Civil Judge, Class-II, Guna
37. Shri Lokesh Taran, II Additional Judge to the Court of I Civil Judge, Class-II, Chhindwara
38. Sushri Sheetal Baghel, II Additional Judge to the Court of I Civil Judge, Class-II, Dewas

For information and compliance with a direction to all the participants that they should compulsorily appear at M.P.S.J.A. Building at Jabalpur on aforesaid date and time as mentioned in order.

6. The District & Sessions Judge, Panna/ Shivpuri/ Neemuch/ Barwani/ Ratlam/ Damoh/ Dhar/ Tikamgarh/ Chhindwara/ Datia/ Guna/ Ashok Nagar/ Sagar/ Hoshangabad/ Dewas/ Raisen/ Harda/ Tikamgarh/ Katni/ Chhatarpur/ Vidisha/ Morena/ Shahdol/ Gwalior/ Sheopur/ Ujjain/ Jabalpur/ Rewa/ Bhopal for information and necessary action with a request to instruct the participant Judicial Officers to remain present at M.P.S.J.A. Building at Jabalpur on the date and time given in the order, positively.
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-

1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
2. Principal Registrar, High Court of M.P., Bench Indore, for information
3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
5. Principal Registrar (Judicial)/ (Vigilance)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
6. Registrar (VL.)/ (District Establishment)/ (Judicial-I)/ (Judicial-II)/ (Administration)/ (Exam & Labour Judiciary)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee, High Court of Madhya Pradesh, Jabalpur, for information.
8. Director/Additional Director/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, MPSJA Building, Jabalpur for information.
9. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
10. Registrar- cum – P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
11. P.S. to Hon'ble Shri Justice \_\_\_\_\_, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
12. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
13. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.

  
16.2.15

(VED PRAKASH)  
REGISTRAR GENERAL

